

ITEM NO.13

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 70964/2025

[Arising out of impugned final judgment and order dated 25-07-2025 in WRITC No. 12985/2024 passed by the High Court of Judicature at Allahabad]

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

M/S EMPIRE E PARKS PRIVATE LIMITED & ORS.

Respondent(s)

(IA No. 11715/2026 - CONDONATION OF DELAY IN FILING, IA No. 11719/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 11714/2026 - EXEMPTION FROM FILING O.T. and IA No. 11718/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 27-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) :

Mr. Anil Kaushik, ASG
Mr. Kaustubh Shukla, AOR
Ms. Pushpanjali Singh, Adv.
Mr. Vipul Kumar, Adv.
Ms. Gursimrat Kaur, Adv.
Mr. Mayank Gautam, Adv.
Mr. Nischal Tripathi, Adv.

For Respondent(s) :

Mr. S. Niranjan Reddy, Sr. Adv.
Mr. Mohit Paul, AOR
Mr. Kamal Mehta, Adv.
Ms. Rangoli Seth, Adv.
Ms. Sanjleena Lal, Adv.
Mr. Rohit, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Delay condoned.

Applications for exemption from filing a certified copy of the

impugned judgment and official translation are allowed.

Permission to file additional documents/facts/annexures granted.

Issue notice and tag with Civil Appeal No. 4712/2023, titled "*Greater Noida Industrial Development Authority & Ors. vs. M/s. Gaursons India Ltd. & Anr.*".

Mr. Mohit Paul, learned counsel, who is present in Court on caveat/advance notice, waives service and accepts notice on behalf of respondent No. 1. Hence, notice need not be served on the said respondent.

Notice on the unrepresented respondents shall be served by all modes, including *dasti*.

The impugned judgment/order dated 25.07.2025 passed by the High Court shall remain stayed till the next hearing.

(DEEPAK GUGLANI)
AR-cum-PS

(PREETI SAXENA)
COURT MASTER (NSH)